

Sl. No.	State	Name of the Project	Estimated cost	Remarks
8.	Rajasthan	Revised project for Churu Mini Mission project (3 schemes) (revised cost (Rs. 1169.00 crores)	531.71 lakhs	Under consideration (addl. cost requested for Rs. 372 lakhs)
9.	Tripura	Consolidation of on going activities in north Tripura Mini Mission district	430.44	Approved Rs. 45.58 lakhs are to be met out of TM's fund and Rs. 194,445 lakhs are to be met out of ARWSP.
Grand Total			1582.491	

[English]

#### Tannery and Footwear Corporation of India

\*119. SHRI V. SREENIVASA PRASAD: Will the PRIME MINISTER be pleased to state:

(a) whether the operating agency appointed by BIFR in respect of the Tannery and Footwear Corporation of India Limited has not submitted any revival plan;

(b) if so, the reasons therefor;

(c) whether the Government propose to take some steps to revive the company; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE  
MINISTRY OF INDUSTRY  
(DEPARTMENT OF INDUSTRIAL DE-  
VELOPMENT AND DEPARTMENT OF

HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHAI): (a) and (b). The Board for Industrial and Financial Reconstruction (BIFR) appointed the Industrial Finance Corporation of India (IFCI) as the Operating Agency in the case of the Tannery and Footwear Corporation of India Ltd. (TAFCO). The Operating Agency did not submit any revival plan but proposals submitted by the TAFCO management and the TAFCO Officers' Association were considered by the BIFR and not found viable.

(c) and (d). On 12th January, 1994, the BIFR have issued a show cause notice under Section 20 of the Act regarding winding up of TAFCO. The matter is under consideration of the Government.

#### R & D in Drug Industry

\*120. SHRI SANDIPAN BHAGWAN THORAT: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the actual expenditure on R & D in drug industry both in Private and Public Sectors during the last three years;

(b) the projections proposed during the Eighth plan;

(c) the strategy worked out by the Government for encouraging and strengthening R & D for healthy growth of drug industry;

(d) the details of R & D facilities proposed by the Government in drug industry; and

(e) the details of cooperation sought by the Government from multinational corporations in this regard?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV): (a) The R&D expenditure incurred by the In-house R&D units in the drugs and pharmaceuticals sector during the last three years is reported to be of the following order:

1990-91	-	Rs. 65 crores
1991-92	-	Rs. 80 crores
1992-93	-	Rs. 95 crores

(b) The annual expenditure by the end of the 8th Plan is expected to go up to about Rs. 150 crores.

(c) to (e). The policy measures taken by the Government and proposed are contained in the Note on the review of the Drug Policy which was discussed in the House on the 19th and 21st August, 1993.

#### **Incentives and dis-incentives for promoting Family Planning**

1097. SHRI R. SURENDER REDDY: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the National Development Council has recently recommended to the Union Government to introduce immediately incentives and dis-incentives among the Union Government employees for promoting family planning and effectively limiting family;

(b) if so, the details of the incentives and dis-incentives as recommended by the Council;

(c) the steps taken or proposed to be taken by the Government to implement the recommendations of the Council;

(d) whether the Union Government also propose to convey such recommendations to the State Governments for immediate and effective implementation; and

(e) if so, the steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) to (e) The recommendations of the Committee of NDC on Population which include modification of existing incentives and dis-incentives to the Central Government employees for adopting small family norm like eligibility of LTC or otherwise, allotment of government accommodation, interest rate for house building advance etc., were considered by the NDC in its Meeting held on 18th September, 1993. The following resolution was adopted in the meeting.

The NDC endorsed the recommendations made by the NDC sub-committee on Population and directed the nodal Ministry, i.e., Health and Family Welfare to now initiate further action. It was also resolved that a meeting of Chief Ministers